

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3108  
ANSWERED ON:14.12.2005  
SETTING UP OF MEDICAL/ DENTAL COLLEGES  
Deshmukh Shri Subhash Sureshchandra

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government is according approval to private organisations for setting up of Medical and Dental Colleges; and
- (b) if so, the details of such new medical colleges set up in Maharashtra during the year 2004-2005, location-wise ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE ( SMT. PANABAKA LAKSHMI)

- (a) Government is permitting new Medical and Dental Colleges under the provision of Indian Medical Council Act, 1956, and The Dentists Act, 1948 and the Regulations made thereunder.
- (b) During the year 2004-05 permission was granted for establishment of new Medical College at Ahmednagar with intake of 100 students. No new Dental College was permitted during 2004-05.